

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.492/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Pralayankar Roy Chowdhury & Anr.-Vs-M.P. Jewellers & Co. (1945) Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

(1) MR. RATNANKO BANERJI, Sr Adv

(2) MR. Abhrajit Mitra, Sr Adv

(3) Mr Satadeep Bhattacharya Adv

(4) MR. IRAM HASSAN, Adv

(5) Mr Shaunak Mirza, Adv

For
Petition 11/12/17

For Respondents No. 1 to 4 and 6 to 8

Mr. S N Mookherjee Sr. Advocate

Mr. Ranjan Bachawat Sr Advocate

Mr. Subhaschandra Chaudhury

Mrs Manjira Bhattacharya Begani

Mr Tarun Aich

Mr. Kaushik Mandal

Ms. Neha Somani

[Signature]
Advocate

Amita Basu, Adv.

Jasjeet Mukherjee, Adv on Record

For Respondent No. 5

MS. NEHA SOMANI,
Practising Company Secretary

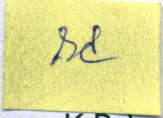
R1 to R4
R6 to R8

[Signature]
11/12/2017

ORDER

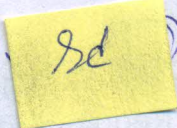
Ld. Counsel for the petitioners and the respondent nos.
1 to 4, 5 and 6 to 8 are present.

List on 04/12/2017.



Jd

(Jinan K.R.)
Member (J)



Jd

(V.P.Singh)
Member (J)